

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 11/(MAH)/2017  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: State Bank of India  
V/s.  
M/s. Shree Ganesh Forgings Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rohit Gupta. a/w Jaya i.b. AK's legal for Petitioner		

ORDER

C.P. No. 11 /I & BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Company Petition is hereby dismissed  
as withdrawn, giving liberty to the Petitioner to take steps as prescribed under Law.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
MEMBER (JUDICIAL).

Sd/-  
**V. NALLASENAPATHY**  
MEMBER (TECHNICAL).